

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
 ALLAHABAD BENCH
 ALLAHABAD.

ALLAHABAD THIS THE 8TH DAY OF JANUARY, 2019

PRESENT:

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)

MISC. APPLICATION NO.2524 OF 2018
 IN
ORIGINAL APPLICATION NO.330/227 OF 2009

Narendra Pal Bhasker, aged about 40 years, Son of Sri Ram Gulam,
 Resident of-Maninath Road, Shanti Vihar, District-Bareilly.

.....Applicant

By Adv. : Sri Rajesh Kumar (Not Present)

Versus

1. Union of India, through its Secretary, Ministry of Communication, Department of Post, Daak Bhawan, Sansad Marg, New Delhi.
2. Post Master General, Bareilly Region, Bareilly.
3. Superintendent, Railway Mail Service, Bareilly Division, Bareilly.
4. Head Record Officer Railway Mail Service, Bareilly Division, Bareilly.

.....Respondents

By Adv:- Shri R.K. Srivastava (Present)

O R D E R

DELIVERED BY HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

List revised. None present for applicant. Shri R.K. Srivastava,
 Advocate for respondents is present.

2. Record reveals that applicant and his counsel was not present even on earlier occasion to argue the matter.

3. Considering all the facts and circumstances, it appears that the applicant has lost interest to pursue the restoration application.

4. Accordingly, restoration application is dismissed in default for non-prosecution. No Costs.

(MOHD. JAMSHED)
Member-A

(JUSTICE BHARAT BHUSHAN)
Member-J

/Neelam/